

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 644 of 2020

IN THE MATTER OF:

NRC Employees Union

...Appellant.

Versus

Vikas Prakash Gupta

Resolution Professional & Ors.

...Respondents.

Present:

For Appellant: Ms. Gayatri Singh, Sr, Advocate with Mr. Jawahar Raja, Mr. Archit Krishna and Mr. Prakash Bankeshwar, Advocates

For Respondent: Mr. Vikas Gupta and Mr. Vikram Hegde, Advocates for R-1

Mr. Vikram Nankani, Sr. Advocate with Mr. Himanshu Satija(CoC), Advocates for R-4.

Mr. Nishit Agrawal, Advocate for Impleadment.

With

Company Appeal (AT) (Ins) No. 662 of 2020

IN THE MATTER OF:

All India Industrial and General

Workers Union & Anr.

...Appellants.

Versus

Vikas Gupta

Resolution Professional & Anr.

...Respondents.

Present:

For Appellant: Ms. Gayatri Singh, Sr. Advocate with Rohit Bhattacharya, Mr. Jawahar Raja, Mr. Archit Krishna, Advocates.

For Respondent: Mr. Vikas Gupta and Mr. Vikram Hegde and Mr. Shyam Kapadia, Advocates for R-1

Mr. Himanshu Satija(CoC), Advocate for R-2.

Mr. Nishit Agrawal, Advocate for Impleadment.

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ORDER
(Virtual Mode)

13.10.2020 Due to paucity of time, the matters could not be taken up.

Post these Appeals 'For Hearing' on 27th November, 2020.

Interim Order to be continued.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

SC/gc.

Company Appeal (AT) (Ins) No. 644 and 662 of 2020